

29-10-2021

M/S/382-386/21
8/12/21

The plaintiff is represented and taken steps .

Issue the same.

Fixing:- 16/12/2021

For:- S.R & W.S.

Munsiff No. 3
Dibrugarh

[6-12-2021]

The Plaintiff is represented & vide petn. no. 525/21 has submitted that the defendant has already compromised the loan amount with the plaintiff. A copy of the closure of the defendant's account has been filed along with the said petn. Seen. Perused the case record. Heard the ld. counsel for the plaintiff who made a prayer for disposal of the instant suit on with drawal.

Considering the grounds stated in petn. no. 525/21 & the submissions of the ld. counsel for the plaintiff bank, I deem it proper to allow the plaintiff's prayer. As such, the suit is disposed of on withdrawal.

16/12/21
Munsiff No. 3
Dibrugarh